

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 to be listed

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION

IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION

IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 02-08-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore, AOR

Mr./Ms. Simranjeet Singh Rishi, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mr. Ajit Pandey, Adv.

Mr. Ashish Pandey, Adv.

Mr. Vikas Gothwal, Adv.

Mr. Ajeet Pandey, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Learned counsel for the petitioner has taken fresh steps and furnished fresh particulars in respect of proposed Lrs. 1(1) to 1(5), but particulars of concerned Trial Court has not been filed. Two weeks time, as a last chance, is granted to learned counsel for petitioner to do the needful.

List again on 15.09.2022.

S.P.S. LALER
Registrar

PM